

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/129/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. KARTHIK SETHUPATHI
N.P. VIJAY KUMAR

Counsel for Respondents



ORDER

Shri. Thriyambak Kannan, representing the
counsel for Respondents present. Counsel
for petitioner called but absent. The
matter is posted for final hearing.
put up on 17.01.2017 @ 10.30 A.M.

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CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)